



सत्यमेव जयते

**UTTARAKHAND COURT NEWS**  
(A Quarterly Court Magazine)

Vol.-XIII Issue No.-III (July to September, 2022)



**EDITORIAL BOARD**

Hon'ble Mr. Justice Sharad Kumar Sharma  
Hon'ble Mr. Justice Ramesh Chandra Khulbe  
Hon'ble Mr. Justice Alok Kumar Verma

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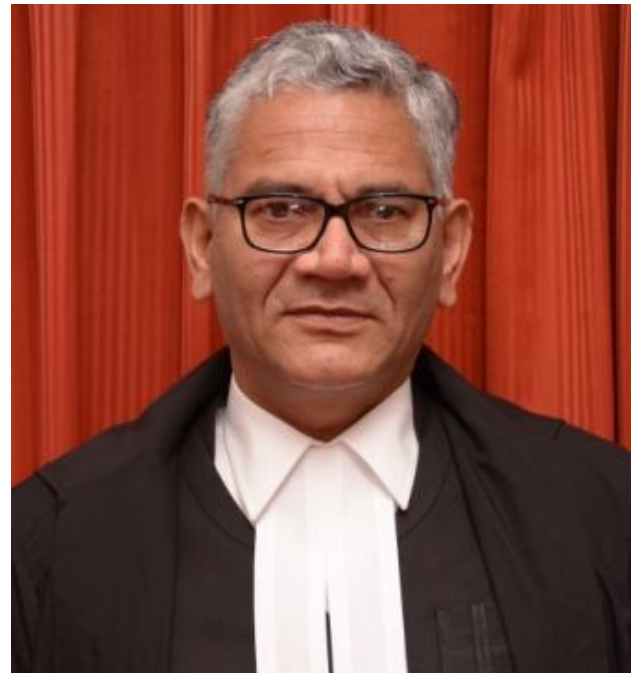
Shri Vivek Bharti Sharma, Registrar General, High Court of Uttarakhand  
Ms Neena Aggarwal, Registrar (Inspection), High Court of Uttarakhand



Hon'ble Mr. Justice Vipin Sanghi  
(Chief Justice)  
(w.e.f. 28.06.2022)



Hon'ble Mr. Justice Sanjaya Kumar Mishra



Hon'ble Mr. Justice Manoj Kumar Tiwari



Hon'ble Mr. Justice Sharad Kumar Sharma



Hon'ble Mr. Justice Ramesh Chandra Khulbe



Hon'ble Mr. Justice Ravindra Maithani



Hon'ble Mr. Justice Alok Kumar Verma

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## HIGH COURT OF UTTARAKHAND

### LIST OF JUDGES (AS ON 30<sup>th</sup> September 2022)

Sl. No.	Name of the Hon'ble Judges	Date of Appointment
1.	Hon'ble Mr. Justice Vipin Sanghi (Chief Justice)	28.06.2022
2.	Hon'ble Mr. Justice Sanjaya Kumar Mishra	11.10.2021
3.	Hon'ble Mr. Justice Manoj Kumar Tiwari	19.05.2017
4.	Hon'ble Mr. Justice Sharad Kumar Sharma	19.05.2017
5.	Hon'ble Mr. Justice Ramesh Chandra Khulbe	03.12.2018
6.	Hon'ble Mr. Justice Ravindra Maithani	03.12.2018
7.	Hon'ble Mr. Justice Alok Kumar Verma	27.05.2019

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## **MAJOR EVENTS & INITIATIVES** **Independence Day Celebration: On 15<sup>th</sup> August, 2022**



15<sup>th</sup> August, 2022 was celebrated in the High Court premises with Great enthusiasm. On this occasion, National Flag was hoisted by Hon'ble Mr. Justice Vipin Sanghi, the Chief Justice of High Court of Uttarakhand in presence of Hon'ble Judges. Officers and Officials of the Registry and Advocates were also present.



**Welcome Dinner to Hon'ble Mr. Justice Vipin Sanghi, the Chief Justice of Uttarakhand High Court by the Hon'ble Judges**



## **PROGRAMMES ATTENDED BY HON'BLE JUDGES**

**(FROM JULY 2022 TO SEPTEMBER 2022)**

1. Hon'ble Mr. Justice Ravindra Maithani attended the Master Trainer Programme for High Court Judges (e-committee) at National Judicial Academy, Bhopal on 21.08.2022.
2. Hon'ble Mr. Justice Manoj Kumar Tiwari attended the National workshop for High Court Justices on Goods & Services Tax (GST), at National Judicial Academy, Bhopal during the period from 17.09.2022 to 18.09.2022.
3. Hon'ble Mr. Justice Alok Kumar Verma attended the North Zone-I Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" (24<sup>th</sup> & 25<sup>th</sup> September, 2022) at National Judicial Academy, Bhopal during the period from 24.09.2022 to 25.09.2022.

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**MAJOR ACTIVITIES OF STATE LEGAL SERVICES AUTHORITY****FROM****JULY 2022 TO SEPTEMBER 2022****1. Legal Literacy Camp & Stall At Nandadevi Festival:-**

As per the directions of the Hon'ble Executive Chairman, UKSLSA, Nainital 04 days legal awareness drive from 04.09.2022 to 07.09.2022 was organized in the Flat Ground, Nainital on the occasion of "Maa Nandadevi Mahotsav-2022". During the occasion a Legal Literacy Stall was set-up in the regional fair organized in flat ground, Nainital.

During the aforesaid campaign drive on 05.09.2022, an essay competition was organized by the UKSLSA, Nainital. In the competition 6<sup>th</sup> to 8<sup>th</sup> class students and 9<sup>th</sup> to 12<sup>th</sup> class students were participated and winners of both groups were given prize and certificate.

The Hon'ble Patron-in-Chief and Hon'ble Executive Chairman, Uttarakhand SLSA Nainital including other Hon'ble Judges of the Hon'ble High Court of Uttarakhand were pleased to visit the said legal literacy stall on 06.09.2022. During the visit, 10 wheelchairs and 06 crutches were given to the needy disabled persons by the Hon'ble the Patron-in-Chief and Hon'ble Executive Chairman, Uttarakhand SLSA Nainital and Hon'ble Judges of the Hon'ble High Court of Uttarakhand.

During the said legal awareness drive, documentary films based on legal aid/advices were also displayed to the visitors of the stall through projector. Legal informative booklets 'SaralKanooni Gyan Mala' published by the UKSLSA, Nainital were also distributed to the needy persons.

During the 04 days legal awareness drive, approx. 1500 persons were provided legal informative booklets and free legal aid/advice by the panel advocates present in the legal literacy stall.



## 2. Video Conferencing Session Dated 22.07.2022:-

The Hon'ble Patron-in-Chief and the Hon'ble Executive Chairman, Uttarakhand State Legal Services Authority, Nainital was pleased to interact with the District Judges/Chairpersons and Secretaries of all District Legal Services Authorities; Chairpersons and Secretaries (Judicial Officers) of the Tehsil Legal Services Committees on 24.08.2022.

## 3. Campaign On Biodegradable & Non-Biodegradable Waste And Plastic Waste Management:-

In compliance of the order dated 07.07.2022 passed by the Hon'ble High Court of Uttarakhand in WP (PIL) No. 93/2022 (Jitendera Yadav Vs. Union of India & Others) and

as per the directions issued by the Hon'ble Executive Chairman, UKSLSA, Nainital with reference to the aforesaid order, to all District Legal Services Authorities in the State, Legal awareness and Cleanliness Drive is being carried out by the DLSAs across the State of Uttarakhand.

#### **4. Celebration Of 'Harela' Festival:-**

One-week plantation drive celebrated by all the District Legal Services Authorities throughout the State of Uttarakhand.

#### **5. Observation Of 'World Population Day' On 11.07.2022:-**

Legal Awareness Programmes, Essay Competition, Door-to-Door campaign in their districts is organized by DLSAs.

#### **6. Special Legal Awareness Programme (Lap) In Each Tehsil:-**

As per directions of National Legal Services Authority, special Legal Awareness Programmes are being organized by all the District Legal Services Authorities, in each Tehsil of the districts of Uttarakhand. The said campaign is being carried out in collaboration with National Commission for Women (NCW). The aim of the said campaign drive is to spread legal awareness amongst women living/residing in rural/remote/far-flung areas of the State of Uttarakhand. The said special Legal Awareness Programme (LAP) was organized by all the District Legal Services Authorities in the first week of September, 2022 as directed by UKSLSA, Nainital.

#### **7. Observation Of "International Day Of Democracy":-**

The District Legal Services Authorities on 15.09.2022. The aim to observe the democracy day is to make aware the common mass about their freedom of speech, freedom of media to democracy, peace

#### **8. Jail Samiksha Diwas :-**

In order to strengthen Jail Legal Aid Clinics established inside the jail campus and Prisoners Focused Legal Services, 'Jail Samiksha Diwas' has been organized inside District/Sub-Jails and at Legal Aid Clinics/Judicial Lock-up on every Wednesday of the week.



## NATIONAL LOK ADALAT ORGANIZED ON 13.08.2022

During the quarter July-2022 to September-2022, a National Lok Adalat was organized on 13.08.2022. Total 8593 cases were referred and out of them total **7073** cases were settled amicably and a sum of Rs. 48,15,62,503/- were finalized as settlement amount, in the said National Lok Adalat organized on 13.08.2022.

In the aforesaid National Lok Adalat, total 17948 Pre-Litigation cases were taken-up and out of them **10771** cases were settled amicably and Rs. 20,90,08,403/- were realized as settlement amount.

The National Lok Adalat was also organized in the Quasi-Judicial Courts such as DRT (Debt Recovery Tribunal, Dehradun) and Consumer Courts on 13.08.2022. Total 168 cases were referred in such Quashi-Judicial Courts and out of them **134** were settled and Rs. 1,05,80,86,081/- were realized as settlement amount.



**DETAILS OF DISPOSAL OF CASES IN THE NATIONAL LOK ADALAT HELD  
ON 13<sup>th</sup> AUGUST, 2022  
IN THE STATE OF UTTARAKHAND**

<b>S. No.</b>	<b>Name of the Courts</b>	<b>No. of cases referred</b>	<b>No. of cases settled</b>	<b>Settlement Amount</b>
1	Hon'ble High Court of Uttarakhand	327	33	2,55,13,886
2	Almora	103	67	55,66,294
3	Bageshwar	59	42	16,43,063
4	Chamoli	64	40	2,15,61,080
5	Champawat	118	98	55,77,240
6	Dehradun	2095	1943	10,75,15,520
7	Haridwar	2179	1770	4,70,65,384
8	Nainital	728	637	4,12,46,540
9	Pauri Garhwal	284	272	1,58,85,584
10	Pithoragarh	227	173	1,33,39,927
11	Rudraprayag	69	69	48,15,065
12	Tehri Garhwal	272	222	4,13,66,613
13	Udham Singh Nagar	1868	1535	14,10,66,007
14	Uttarkashi	200	172	94,00,300
15	Pre-Litigation Cases	17948	10771	20,90,08,403
	<b>TOTAL:-</b>	<b>26541</b>	<b>17844</b>	<b>69,05,70,906</b>
16	Debt Recovery Tribunal, Dehradun	78	78	1,05,42,00,000
17	Consumer Courts	90	56	38,86,081
	<b>TOTAL:-</b>	<b>168</b>	<b>134</b>	<b>1,05,80,86,081</b>
	<b>GRAND TOTAL :-</b>	<b>26709</b>	<b>17978</b>	<b>1,74,86,56,987</b>

**STATUS OF FULL TIME SECRETARIES/TLSC/PLVS/PANEL LAWYERS/RETAINER  
LAWYERS/MEDIATORS/LEGAL AID CLINICS/FRONT OFFICE/MEDIATION  
CENTERS AS ON 30.09.2022**

<b>NAME OF DLSA</b>	<b>No. of Full Time Secretary</b>	<b>No. of TLSCs Constituted</b>	<b>No. of Panel Lawyers</b>	<b>No. of Retainer Lawyers</b>	<b>No. of trained PLVs</b>	<b>No. of Legal Aid Clinics</b>	<b>No. of Front Offices</b>	<b>No. Mediation Centers</b>	<b>No. of Mediators</b>
<b>ALMORA</b>	01	03	13	01	91	34	01	01	04
<b>BAGESHWAR</b>	01	01	05	01	51	27	01	01	02
<b>CHAMOLI</b>	01	05	07	01	36	09	01	01	02
<b>CHAMPAWAT</b>	01	01	11	01	60	17	01	01	03
<b>DEHRADUN</b>	01	04	48	01	57	55	01	02	15
<b>HARIDWAR</b>	01	02	44	01	52	34	01	03	22
<b>NAINITAL</b>	01	02	27	01	76	08	01	03	05
<b>PAURI GARHWAL</b>	01	04	47	01	43	26	01	02	05
<b>PITHORAGARH</b>	01	04	11	01	29	03	01	01	04
<b>RUDRAPRAYAG</b>	01	01	07	01	62	33	01	01	01
<b>TEHRI GARHWAL</b>	01	02	26	01	43	27	01	01	03
<b>U. S. NAGAR</b>	01	05	51	01	85	24	01	03	11
<b>UTTARKASHI</b>	01	02	17	01	60	19	01	01	05
<b>HCLSC</b>	01	-	24	01	-	-	01	01	09
<b>TOTAL</b>	<b>14</b>	<b>36</b>	<b>338</b>	<b>14</b>	<b>745</b>	<b>316</b>	<b>14</b>	<b>22</b>	<b>90</b>



**STATISTICAL INFORMATION**

**STATEMENT SHOWING THE PROGRESS OF LOK ADALATS HELD IN  
THE STATE OF UTTARAKHAND  
FROM JULY 2022 TO SEPTEMBER 2022**

S. No.	Name of District	Total No. of Lok Adalats Held	Total No. of Cases Taken up	Total No. of Cases Dispose d off	Compensation/ Settlement Amount	Realized As Fine (in Rs.)	Total No. of Persons Benefited in Lok Adalat
01	ALMORA	04	291	163	56,36,294	3,76,200	163
02	BAGESHWER	03	169	54	16,43,063	42,400	54
03	CHAMOLI	04	223	109	2,16,69,180	2,58,300	109
04	CHAMPAWAT	04	265	140	59,27,240	43,100	140
05	DEHRADUN	04	6915	4756	10,80,06,720	8,15,750	4756
06	HARDWAR	04	3521	2383	4,71,66,384	3,42,800	2383
07	NAINITAL	04	4072	2646	4,25,48,140	22,40,900	2646
08	PAURI GARHWAL	04	592	503	1,59,97,584	11,85,200	503
09	PITHORAGARH	04	1996	271	1,33,39,927	2,42,155	271
10	RUDRAPARYAG	02	79	71	48,15,065	5,500	71
11	TEHRI GARHWAL	04	978	472	4,20,10,013	6,10,700	472
12	UDHAM SINGH NAGAR	04	2937	1989	14,35,23,007	1,53,950	1989
13	UTTARKASHI	02	216	176	94,00,300	3,800	176
14	HCSLC, NAINITAL	01	327	33	2,55,13,886	-	33
15	UKSLSA,NTL	-	-	-	-	-	-
	<b>TOTAL :-</b>	<b>48</b>	<b>22581</b>	<b>13766</b>	<b>48,71,96,803</b>	<b>63,20,755</b>	<b>13766</b>
16	CONSUMER COURTS	08	90	56	38,86,081	-	56
17	D.R.T., DEHRADUN	01	78	78	1,05,42,00,000	-	78
	<b>TOTAL</b>	<b>09</b>	<b>168</b>	<b>134</b>	<b>1,05,80,86,081</b>	<b>-</b>	<b>134</b>
	<b>GRAND TOTAL</b>	<b>57</b>	<b>22749</b>	<b>13900</b>	<b>1,54,52,82,884</b>	<b>-</b>	<b>-</b>

**STATEMENT SHOWING THE PROGRESS OF CAMPS ORGANIZED IN  
THE STATE OF UTTARAKHAND  
FROM JULY 2022 TO SEPTEMBER 2022**

<b>S. No.</b>	<b>Name of District</b>	<b>No. of Camps Organized</b>	<b>Total No. of Persons Benefited in Camps</b>
01	ALMORA	270	18880
02	BAGESHWER	99	3659
03	CHAMOLI	209	12413
04	CHAMPAWAT	576	19492
05	DEHRADUN	38	1914
06	HARDWAR	104	6680
07	NAINITAL	73	2804
08	PAURI GARHWAL	69	2104
09	PITHORAGARH	177	9540
10	RUDRAPARYAG	88	7249
11	TEHRI GARHWAL	271	9704
12	UDHAM SINGH NAGAR	136	9001
13	UTTARKASHI	152	4380
14	HCLSC, NAINITAL	-	-
15	UKSLSA, NAINITAL	01	1500
	<b>Total</b>	<b>2263</b>	<b>109320</b>

**STATEMENT SHOWING THE PROGRESS OF LEGAL AID AND  
ADVICE/COUNSELING PROVIDED IN THE STATE OF UTTARAKHAND  
FOR THE PERIOD FROM JULY 2022 TO SEPTEMBER 2022**

S. No.	Name of District	No. of Persons Benefited through Legal Aid & Advice	
		Legal Aid	Legal Advice/ Counseling
01	ALMORA	41	20
02	BAGESHWER	12	18
03	CHAMOLI	07	34
04	CHAMPAWAT	16	-
05	DEHRADUN	313	09
06	HARDWAR	208	-
07	NAINITAL	107	17
08	PAURI GARHWAL	32	28
09	PITHORAGARH	12	01
10	RUDRAPARYAG	12	06
11	TEHRI GARHWAL	21	06
12	UDHAM SINGH NAGAR	151	45
13	UTTARKASHI	10	-
14	HCLSC, NAINITAL	39	-
15	U.K. S.L.S.A., N.T.L.	-	47
	<b>TOTAL</b>	<b>981</b>	<b>231</b>



**PROGRAMMES/ACTIVITIES INSIDE JAIL CAMPUS DURING JULY, 2022 TO SEPTEMBER, 2022**

S.N.	Name of District	Lok Adalat's organized in Jails		Legal Literacy Camps organized in Jails		Legal Aid provided to under trial prisoners	Jail visit
		No. of organize Lok Adalats	No. of cases disposed off	Camps organized	Benefitted persons	Number of Benefitted under trial prisoners	Total Number Jail visit
1	ALMORA	03	02	13	996	16	13
2	BAGESHWAR	-	-	02	124	09	10
3	CHAMOLI	-	-	13	1672	02	11
4	CHAMPAWAT	-	-	07	188	11	06
5	DEHRADUN	04	76	-	-	180	05
6	HARDWAR	06	82	04	2400	177	07
7	NAINITAL	02	11	02	60	64	04
8	PAURI GARHWAL	-	-	02	249	13	06
9	PITHORAGARH	-	-	19	683	05	04
10	RUDRAPRAYAG	-	-	14	421	04	01
11	TEHRI GARHWAL	02	05	11	1061	09	11
12	U.S. NAGAR	03	41	03	380	98	03
13	UTTARKASHI	-	-	09	961	07	-
14	H.C.L.S.C. NTL	-	-	-	-	18	-
<b>TOTAL :-</b>		<b>20</b>	<b>217</b>	<b>99</b>	<b>9195</b>	<b>613</b>	<b>81</b>

**STATISTICAL INFORMATION IN RESPECT OF PERMANENT LOK ADALATS  
(Established u/s 22B of LSA Act)**

(STATISTICAL INFORMATION FOR THE MONTH OF JULY, 2022 TO SEPTEMBER, 2022)

- (i) No. of PLAs existing :-07 (Almora, Dehradun, Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal and U.S. Nagar)
- (ii) Total No. of PLAs functioning :-04 (Dehradun, Hardwar, Nainital and U.S. Nagar)

S.N.	Permanent Lok Adalats	Number of Sitzings	No. of cases pending as on 30.06.2022	No. of cases received during the Period	No. of cases settled during the Period	Total Value/Amount of Settlement (Rs.)
1	Dehradun	63	170	47	55	3,03,48,724
2	Haridwar	26	49	23	12	75,61,100
3	Nainital	32	160	10	16	15,15,027
4	Udham Singh Nagar	24	138	74	59	-
<b>Total</b>		<b>145</b>	<b>517</b>	<b>154</b>	<b>142</b>	<b>3,94,24,851</b>

**STATISTICAL INFORMATION IN RESPECT OF VICTIM COMPENSATION**  
**SCHEME U/S 357 A Cr. PC**

**(STATISTICAL INFORMATION FOR THE MONTH OF JULY, 2022 TO  
SEPTEMBER, 2022)**

<b>No. of applications received directly by Legal Services Institutions</b>	<b>No. of applications/ orders marked/directed by any Court</b>	<b>Total No. of applications received including Court orders</b>	<b>No. of applications decided</b>	<b>No. of applications pending</b>	<b>Total Value/ Settlement Amount (Rs.)</b>
<b>(A)</b>	<b>(B)</b>	<b>(A+B)</b>			
123	25	148	26	249	48,60,000

**STATISTICAL INFORMATION IN RESPECT OF CASES SETTLED**  
**THROUGH MEDIATION**

**(STATISTICAL INFORMATION FOR THE MONTH OF JULY, 2022 TO  
SEPTEMBER, 2022)**

- (A) Total Number of ADR Centres : 04  
 (B) Total No of Existing Mediation Centres other than ADR Centres : 16  
 (C) Number of Mediators (Total of both in ADR Centres and Mediation Centres : 91

**DISPOSAL**

		<b>Total of all Mediation/ ADR Centre's</b>
A	Number of cases pending in the beginning of the month	104
B	No. of cases received during the month	237
C	Cases settled through Mediation	19
D	Cases returned as not settled	179
E	Non-starter cases which were returned as mediation could not commenced	14
F	No. of Connected cases	01
G	No. of Cases pending at the end of the month	129

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**TRAINING PROGRAMMES HELD IN THE PERIOD OF**  
**JULY 2022 TO SEPTEMBER 2022**  
**AT**  
**UTTARAKHAND JUDICIAL AND LEGAL ACADEMY,**  
**BHOWALI, NAINITAL.**

<b>S. No.</b>	<b>Name of Training Programmes/ Workshops</b>	<b>Duration</b>
1.	Foundation Training Programme for Newly Recruited Civil Judges (J.D.) 2019 Batch (IIIrd phase of Institutional Training) (Physical Mode)	01.07.2022 to 05.10.2022 (Two and half months plus about 21 days for Uttarakhand Darshan)
2.	Refresher programme for Court Staffs & N step Training (IIIrd Phase) (Virtual Mode)	02.07.2022 (One day)
3.	Workshop on 'Protection of Children from Sexual Offences Act, 2012' for POCSO Judges (Virtual Mode)	13.07.2022 to 14.07.2022 (Two days)
4.	Foundation Training Programme for Promoted Judicial Officers in H.J.S. cadre (Physical Mode)	20.06.2022 to 19.07.2022 (One month)
5.	Workshop on Gender Sensitization for Tehsildar and Naib-Tehsildar/Patwari (Virtual Mode)	19.07.2022 (One day)
6.	Refresher programme for Court Staffs (IIInd Phase) (Virtual Mode)	23.07.2022 (One day)
7.	Sharing of Best Practices Programme for Civil Judges on Probation of 2019 Batch, Odisha Judicial Service (Physical Mode)	24.07.2022 to 30.07.2022 (One week)

8.	One day Workshop for ADJs and ASPs on MACP (Ist Phase) (Virtual Mode)	05.08.2022 (One day)
9.	Refresher programme for Court Staffs (IIIrd Phase) (Virtual Mode)	06.08.2022 (One day)
10.	Workshop for Civil & Criminal law relating to Appeals, Revision for ADJs (Ist Phase) (Physical Mode)	16.08.2022 to 17.08.2022 (Two day)
11.	Advocate/Advocate Clerk Ecourts Programme at District Headquarters (Ist Phase) (Virtual Mode)	20.08.2022 (One day)
12.	Workshop for Civil & Criminal law relating to Appeals, Revision for ADJs (IInd Phase) (Physical Mode)	23.08.2022 to 24.08.2022 (Two days)
13.	Advocate/Advocate Clerk Ecourts Programme at District Headquarters (IInd Phase ) (Virtual Mode)	03.09.2022 (One day)
14.	Training on Civil Law for District Government Counsels/Additional District Government Counsels/Assistant District Government Counsels (Civil) (Physical Mode)	05.09.2022 to 06.09.2022 (Two days)
15.	Training on Criminal Law for District Government Counsels/Additional District Government Counsels/ Assistant District Government Counsels (Criminal) (Physical Mode)	20.09.2022 to 21.09.2022 (Two days)
16.	One day Workshop for ADJs and ASPs on MACP (IInd Phase) (Virtual Mode)	24.09.2022 (One day)
17.	Advocate/Advocate Clerk Ecourts Programme at Taluk/Village (Ist Phase) (Virtual Mode)	24.09.2022 (One day)





Sharing of Best Practices Programme for Civil Judges on Probation of 2019 Batch of Odisha Judicial Service from 24.07.2022 to 30.07.2022.



Workshop for Civil and Criminal Law relating to Appeals, Revision for ADJs (IInd phase) on 23<sup>rd</sup> and 24<sup>th</sup> of August, 2022



Foundation Training Programme for Newly Recruited Civil Judges (J.D), 2019 Batch (IIIrd phase of Institutional Training) from 01.07.2022 to 05.10.2022

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**INSTITUTION, DISPOSAL AND PENDENCY OF CASES****HIGH COURT OF UTTARAKHAND****(From 01.07.2022 to 30.09.2022)**

						<b>Pendency (As on 01.07.2022)</b>		
						<b>Civil Cases</b>	<b>Criminal Cases</b>	<b>Total Pendency</b>
						<b>24703</b>	<b>17732</b>	<b>42435</b>
<b>Institution ( 01.07.2022 to 30.09.2022)</b>			<b>Disposal (01.07.2022 to 30.09.2022)</b>			<b>Pendency (As on 30.09.2022)</b>		
<b>Civil Cases</b>	<b>Criminal Cases</b>	<b>Total Institution</b>	<b>Civil Cases</b>	<b>Criminal Cases</b>	<b>Total Disposal</b>	<b>Civil Cases</b>	<b>Criminal Cases</b>	<b>Total Pendency at the end of 30.09.2022</b>
<b>2636</b>	<b>3063</b>	<b>5699</b>	<b>2494</b>	<b>2331</b>	<b>4825</b>	<b>24845</b>	<b>18464</b>	<b>43309</b>

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**DISTRICT COURTS****(From 01.07.2022 to 30.09.2022)**

SL. No	Name of the District	Civil Cases				Criminal Cases				Total Pendency at the end of 30.09.2022
		Opening Balance as on 01.07.22	Institution from 01.07.22 to 30.09.22	Disposal from 01.07.22 to 30.09.22	Pendency at the end of 30.09.22	Opening Balance as on 01.07.22	Institution from 01.07.22 to 30.09.22	Disposal from 01.07.22 to 30.09.22	Pendency at the end of 30.09.22	
1.	Almora	464	171	218	417	1785	1018	995	1808	2225
2.	Bageshwar	171	83	93	161	643	363	386	620	781
3.	Chamoli	367	125	117	375	1140	848	845	1143	1518
4.	Champawat	242	76	56	262	2709	1898	1543	3064	3326
5.	Dehradun	11772	3996	4067	11701	103145	33999	31963	105181	116882
6.	Haridwar	11945	1596	1758	11783	70902	19393	19798	70497	82280
7.	Nainital	4083	854	829	4108	22057	6966	7341	21682	25790
8.	Pauri Garhwal	1190	280	277	1193	5862	2919	2875	5906	7099
9.	Pithoragarh	550	190	184	556	2415	2791	2239	2967	3523
10.	Rudraprayag	111	51	58	104	715	603	600	718	822
11.	Tehri Garhwal	436	122	141	417	2800	1289	1312	2777	3194
12.	Udham Singh Nagar	6095	970	951	6114	61674	13638	12871	62441	68555
13.	Uttarkashi	679	117	100	696	2401	705	1054	2052	2748
	<b>Total</b>	<b>38105</b>	<b>8631</b>	<b>8849</b>	<b>37887</b>	<b>278248</b>	<b>86430</b>	<b>83822</b>	<b>280856</b>	<b>318743</b>

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**FAMILY COURTS**  
**(From 01.07.2022 to 30.09.2022)**

SL. No	Name of the Family Court	Civil Cases				Criminal Cases				Total Pendency at the end of 30.09.2022
		Opening Balance as on 01.07.22	Institution from 01.07.22 to 30.09.22	Disposal from 01.07.22 to 30.09.22	Pendency at the end of 30.09.22	Opening Balance as on 01.07.22	Institution from 01.07.22 to 30.09.22	Disposal from 01.07.22 to 30.09.22	Pendency at the end of 30.09.22	
1.	Almora	149	61	64	146	152	45	42	155	301
2.	Dehradun (Pr. J.F.C)	661	486	553	594	306	214	210	310	904
3	Dehradun (J.F.C)	596	165	206	555	441	91	105	427	982
4.	Dehradun (Addl.J.F.C)	607	158	141	624	426	71	96	401	1025
5.	Rishikesh	286	83	108	261	229	33	75	187	448
6.	Vikasnagar	181	91	79	193	306	86	77	315	508
7.	Nainital	281	60	68	273	411	61	81	391	664
8.	Haldwani	535	161	210	486	930	183	257	856	1342
9.	Haridwar	1099	265	399	965	1232	207	349	1090	2055
10.	Roorkee	1159	256	140	1275	1319	126	84	1361	2636
11.	Laksar	153	85	77	161	220	50	48	222	383
12.	Kotdwar	240	83	74	249	439	86	89	436	685
13.	Pauri Garhwal	94	36	22	108	87	45	41	91	199
14.	Tehri Garhwal	81	52	72	61	66	40	50	56	117
15.	Rudrapur-1 U.S.Nagar	449	151	230	370	568	106	124	550	920
16.	Rudrapur-2	179	59	73	165	172	22	37	157	322
17.	Kashipur	649	132	236	545	558	168	134	592	1137
18.	Khatima	358	116	172	302	409	81	131	359	661
	<b>Total</b>	<b>7757</b>	<b>2500</b>	<b>2924</b>	<b>7333</b>	<b>8271</b>	<b>1715</b>	<b>2030</b>	<b>7956</b>	<b>15289</b>

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## **TRANSFER AND PROMOTION OF THE JUDICIAL OFFICERS**

<b>Sl. No.</b>	<b>Name &amp; Designation of the Officer</b>	<b>Place of Transfer</b>	<b>Date of Order</b>
1.	Sri Sahdev Singh, 1 <sup>st</sup> Additional District & Sessions Judge, Haldwani, District Nainital.	District & Sessions Judge, Pithoragarh.	06.07.2022
2.	Sri Vishal Goyal, Judicial Magistrate, Ramnagar, District Nainital	Judicial Magistrate-II, Haldwani, District Nainital.	12.07.2022
3.	Ms. Shivani Nahar, Civil Judge (Jr. Div.), Ranikhet, District Almora	To hold Camp Court at Bhikiyasen, District Almora for two days in a week, till completion of Foundation Training of Shri Adarsh Tripathi, Civil Judge (Jr. Div.), Bhikiyasen, District Almora	29.07.2022
4.	Sri Vinit Kumar Srivastava, Civil Judge (Jr. Div.), Bhikiyasen, District Almora	2 <sup>nd</sup> Additional Civil Judge (Jr. Div.), Dehradun.	29.07.2022
5.	Ms. Deepti Pant, 2 <sup>nd</sup> Additional Civil Judge (Jr. Div.), Dehradun.	3 <sup>rd</sup> Additional Civil Judge (Jr. Div.), Dehradun.	29.07.2022
6.	Ms. Avantika Singh Chaudhary, 3 <sup>rd</sup> Additional Civil Judge (Jr. Div.), Dehradun.	4 <sup>th</sup> Additional Civil Judge (Jr. Div.), Dehradun.	29.07.2022
7.	Sri Adarsh Tripathi, 4 <sup>th</sup> Additional Civil Judge (Jr. Div.), Dehradun.	Civil Judge (Jr. Div.), Bhikiyasen, District Almora	29.07.2022
8.	Sri Pankaj Tomar, Additional District & Sessions Judge, Bageshwar.	Additional District & Sessions Judge, Pithoragarh in newly shifted Court from Bageshwar.	05.08.2022
9.	Ms. Sweta Pandey, Civil Judge (S.D.), Rudraprayag.	Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	22.08.2022

<b>10.</b>	Ms. Nazish Kaleem, Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	1 <sup>st</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	22.08.2022
<b>11.</b>	Ms. Rashmi Goyal, 1 <sup>st</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	2 <sup>nd</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	22.08.2022
<b>12.</b>	Ms. Beenu Gulyani, Civil Judge (J.D.), Didihat, District Pithoragarh.	Civil Judge (S.D.). She is posted as Civil Judge (S.D.) Pithoragarh.	22.08.2022
<b>13.</b>	Sri Nadeem Ahmad, Civil Judge (J.D.), Purola, District Uttarkashi.	Civil Judge (S.D.). He is transferred and posted as 3 <sup>rd</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	22.08.2022
<b>14.</b>	Sri Dharmendra Shah, Judicial Magistrate, Tanakpur, District Champawat.	Civil Judge (S.D.) He is transferred and posted as 7 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	22.08.2022
<b>15.</b>	Ms. Sahista Bano, Civil Judge (J.D.), Bazpur, District Udham Singh Nagar.	Civil Judge (S.D.). She is transferred and posted as 4 <sup>th</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	22.08.2022
<b>16.</b>	Sri Anoop Singh, Civil Judge (J.D.), Dehradun.	Civil Judge (S.D.).	22.08.2022
<b>17.</b>	Ms. Shama Parveen, Judicial Magistrate-1, Haldwani, District Nainital.	Civil Judge (S.D.).	22.08.2022
<b>18.</b>	Ms. Manju Devi, Judicial Magistrate-1, Haridwar.	Civil Judge (S.D.). She is posted as Principal Magistrate, Juvenile Justice Board, Haridwar.	22.08.2022
<b>19.</b>	Ms. Jayshree Rana, Civil Judge (J.D.), Haridwar.	Civil Judge (S.D.). She is posted as Additional Chief Judicial Magistrate, Haridwar.	22.08.2022

<b>20.</b>	Ms. Suman, Judicial Magistrate, Vikasnagar, District- Dehradun.	Civil Judge (S.D.). She is transferred and posted as 8 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	22.08.2022
<b>21.</b>	Ms. Bushra Kamal, Judicial Magistrate-1, Roorkee, District Haridwar.	Civil Judge (S.D.). She is posted as Additional Chief Judicial Magistrate, Roorkee, District Haridwar.	22.08.2022
<b>22.</b>	Sri Sachin Kumar, Civil Judge (J.D.), Gangolihat, District Pithoragarh.	Civil Judge (S.D.). He is transferred and posted as 9 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	22.08.2022
<b>23.</b>	The District and Sessions Judge, Almora	District & Sessions Judge, Almora will hold Camp Court at Ranikhet (Almora for 02 days in a week.	26.08.2022
<b>24.</b>	The District & Sessions Judge, Chamoli.	District & Sessions Judge, Chamoli will hold Camp Court at Karnprayag (Chamoli) for 02 days in a week.	26.08.2022
<b>25.</b>	Ms. Rama Pandey, Additional District & Sessions Judge, Tehri Garhwal.	1 <sup>st</sup> Additional District & Sessions Judge, Roorkee, District Haridwar.	26.08.2022
<b>26.</b>	Sri Kanwar Amninder Singh, Additional District & Sessions Judge, Rudraprayag.	1 <sup>st</sup> Additional District & Sessions Judge, Haldwani, District Nainital.	26.08.2022
<b>27.</b>	Ms. Vijay Lakshmi Vihan, Additional District & Sessions Judge, Ranikhet, District Almora.	2 <sup>nd</sup> Additional District & Sessions Judge, Rishikesh, District Dehradun.	26.08.2022
<b>28.</b>	Ms. Geeta Chauhan, Additional District & Sessions Judge, Karnprayag, District Chamoli.	6 <sup>th</sup> Additional District & Sessions Judge, Dehradun.	26.08.2022
<b>29.</b>	Sri Vikram, 1 <sup>st</sup> Additional District & Sessions Judge, Roorkee,	2 <sup>nd</sup> Additional District & Sessions Judge, Roorkee, District Haridwar.	26.08.2022

	District Haridwar.		
30.	Sri Tarun, 6 <sup>th</sup> Additional District & Sessions Judge, Dehradun.	7 <sup>th</sup> Additional District & Sessions Judge, Dehradun.	26.08.2022
31.	Sri Sudhir Kumar Singh, 7 <sup>th</sup> Additional District & Sessions Judge, Dehradun.	8 <sup>th</sup> Additional District & Sessions Judge, Dehradun.	26.08.2022
32.	Ms. Shama Nargis, Civil Judge (S.D.). Deputy Director (Law), Competition Commission of India on deputation basis	Withdrawn from deputation and posted as 5 <sup>th</sup> Additional Chief Judicial Magistrate, Dehradun.	26.08.2022
33.	Ms. Anita Kumari, Joint Registrar (Judicial & Admin), Uttarakhand Public Service Tribunal, Dehradun.	4 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	26.08.2022
34.	Sri Dayaram, 4 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	5 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	26.08.2022
35.	Ms. Afiya Mateen, 5 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun	6 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	26.08.2022
36.	Sri Ravindra Dev Mishra, 6 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	7 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	26.08.2022
37.	Sri Dharmendra Shah, 7 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	8 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	26.08.2022
38.	Ms. Suman, 8 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	9 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	26.08.2022
39.	Sri Sachin Kumar, 9 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	10 <sup>th</sup> Additional Civil Judge (S.D.), Dehradun.	
40.	Ms. Nazish Kaleem, 1 <sup>st</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	2 <sup>nd</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	26.08.2022



41.	Ms. Rashmi Goyal, 2 <sup>nd</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	3 <sup>rd</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	26.08.2022
42.	Sri Nadeem Ahamad, 3 <sup>rd</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	4 <sup>th</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	26.08.2022
43.	Ms. Sahista Bano, 4 <sup>th</sup> Additional Civil Judge (S.D), Rudrapur, District Udham Singh Nagar.	5 <sup>th</sup> Additional Civil Judge (S.D.), Rudrapur, District Udham Singh Nagar.	26.08.2022
44.	Sri Shahzad Ahamad Wahid, Chief Judicial Magistrate, Rudraprayag.	2 <sup>nd</sup> Additional Civil Judge (S.D.), Haridwar.	23.09.2022
45.	Sri Amit Kumar, 2 <sup>nd</sup> Additional Civil Judge (S.D), Haridwar	3 <sup>rd</sup> Additional Civil Judge (S.D), Haridwar.	23.09.2022
46.	Sri Ravi Ranjan, 3 <sup>rd</sup> Additional Civil Judge (S.D), Haridwar	Chief Judicial Magistrate, Rudraprayag.	23.09.2022
47.	Ms. Bharti Manglani, Civil Judge (J.D.), Gairsain, District Chamoli.	Additional Civil Judge (J.D.), Khatima, District Udham Singh Nagar.	23.09.2022
48.	Ms. Parul Thapliyal, Judicial Magistrate-II, Haridwar.	Judicial Magistrate, Rudraprayag.	23.09.2022
49.	Ms. Krishtika Gunjiyal, Additional Civil Judge (J.D.), Khatima, District Udham Singh Nagar.	Civil Judge (J.D.), Purola, District Uttarkashi.	23.09.2022
50.	Sri Vivek Singh Rana, 1 <sup>st</sup> Additional Civil Judge (J.D.), Haridwar	Civil Judge (J.D.), Haridwar.	23.09.2022
51.	Ms. Shikha Bhandari, Judicial Magistrate-III, Haridwar.	Judicial Magistrate-I, Haridwar.	23.09.2022

52.	Ms. Shalini Dadar, Civil Judge (J.D.), Lansdowne, District Pauri Garhwal.	Ms. Shalini Dadar, Civil Judge (J.D.), Lansdowne, District Pauri Garhwal is directed to hold Camp Court at Dhumakot, District Pauri Garhwal for 2 days in a month.	23.09.2022
53.	Sri Laval Kumar Verma, Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar.	Civil Judge (J.D.), Karnprayag, District Chamoli and is directed to hold Camp Court for a week in a month at Tharali, District Chamoli & for a week in a month at Gairsain, District Chamoli.	23.09.2022
54.	Ms. Tanuja Kashyap, Civil Judge (J.D.), Nainital.	Ms. Tanuja Kashyap, Civil Judge (J.D.), Nainital is directed to hold Camp Court at Dhari, District Nainital for 2 days in a month.	23.09.2022
55.	Ms. Jasmeet Kaur, Judicial Magistrate-II, Roorkee, District Haridwar.	Judicial Magistrate-I, Roorkee, District Haridwar.	23.09.2022
56.	Ms. Suman Bhandari, 1 <sup>st</sup> Additional Civil Judge (J.D.), Dehradun.	Civil Judge (J.D.), Dehradun.	23.09.2022
57.	Ms. Sanchi Agrawal, 2 <sup>nd</sup> Additional Civil Judge (J.D.), Haridwar.	1 <sup>st</sup> Additional Civil Judge (J.D), Haridwar.	23.09.2022
58.	Sri Mohit Mahesh, Civil Judge (J.D.), Dhumakot, District Pauri Garhwal.	Judicial Magistrate-I, Haldwani, District Nainital.	23.09.2022
59.	Sri Chetan Singh Gautam, Civil Judge (J.D.), Pokhari, District Chamoli.	Civil Judge (J.D.), Bazpur, District Udham Singh Nagar.	23.09.2022
60.	Ms. Jainab, Civil Judge (J.D.), Dhari, District Nainital.	Judicial Magistrate, Gopeshwar, District Chamoli.	23.09.2022
61.	Sri Shiv Singh, Civil Judge (J.D.), Tharali, District Chamoli.	Judicial Magistrate-II, Haridwar.	23.09.2022
62.	Ms. Upadhi Singhal, Civil Judge (J.D.),	Ms. Upadhi Singhal, Civil Judge (J.D.), Gopeshwar, District Chamol is	23.09.2022

	Gopeshwar, District Chamoli.	directed to hold Camp Court at Pokhari, District Chamoli for 2 days in a month.	
63.	Sri Prateek Kapil, Civil Judge (J.D.), Dharchula, District Pithoragarh.	Civil Judge (J.D.), Didihat, District Pithoragarh and is directed to hold Camp Court for a week in a month at Dharchula, District Pithoragarh.	23.09.2022
64.	Ms. Udhisha Singh (Trainee Officer), Judicial Magistrate-II, Dehradun.	Judicial Magistrate- II, Roorkee, District Haridwar.	23.09.2022
65.	Ms. Anju (Trainee Officer), Judicial Magistrate-III, Dehradun.	2 <sup>nd</sup> Additional Civil Judge (J.D.), Haridwar.	23.09.2022
66.	Ms. Harshita Sharma (Trainee Officer), Judicial Magistrate-IV, Dehradun.	Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar.	23.09.2022
67.	Ms. Gulistan Anjum (Trainee Officer), 2 <sup>nd</sup> Additional Civil Judge (J.D.), Haldwani, District Nainital.	1 <sup>st</sup> Additional Civil Judge (J.D.), Haldwani, District Nainital.	23.09.2022
68.	Ms. Jahan Ara Ansari (Trainee Officer), 5 <sup>th</sup> Additional Civil Judge (J.D.), Dehradun.	Civil Judge (J.D.), Champawat.	23.09.2022
69.	Sri Santosh Pachhmi (Trainee Officer), Judicial Magistrate, Pithoragarh.	Judicial Magistrate-III, Haridwar.	23.09.2022
70.	Sri Siddhartha Kumar (Trainee Officer), Civil Judge (J.D.), Karnprayag, District Chamoli.	Judicial Magistrate, Ramnagar, District Nainital.	23.09.2022
71.	Ms. Alka (Trainee Officer), 2 <sup>nd</sup> Additional Civil Judge (J.D.), Nainital.	2 <sup>nd</sup> Additional Civil Judge (J.D.), Haldwani, District Nainital.	23.09.2022
72.	Sri Kartikeya Joshi, 3 <sup>rd</sup> Additional Civil Judge, (J.D.),Kashipur, District	Civil Judge (J.D.), Karnprayag, District Chamoli is directed to hold Camp Court for a week in a month at	26.09.2022

	Udham Singh Nagar.	Tharali, District Chamoli and for a week in a month at Gairsain, District Chamoli.	
<b>73.</b>	Sri Prateek Kapil, Civil Judge (J.D.), Didihat, District Pithoragarh	Sri Prateek Kapil, Civil Judge (J.D.), Didihat, District Pithoragarh is directed to hold Camp Court at Gangolihat, District Pithoragarh for 2 days in the 2 <sup>nd</sup> week and for 2 days in the 4 <sup>th</sup> week of every month, in addition to his present duties.	26.09.2022
<b>74.</b>	Sri Anuj Kumar Sangal, District and Sessions Judge, Tehri Garhwal.	Registrar (Vigilance), High Court of Uttarakhand, Nainital.	27.09.2022
<b>75.</b>	Sri Yogesh Kumar Gupta, Principal Judge, Family Court, Dehradun.	District & Sessions Judge, Tehri Garhwal.	27.09.2022

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**NOTIFICATIONS OF HIGH COURT OF UTTARAKHAND**  
**FROM JULY 2022 TO SEPTEMBER 2022**

**No. 198 /UHC/Admin.A/2022**

**Dated: July 18, 2022.**

In exercise of the powers conferred by Article 227 of the Constitution of India, High Court of Uttarakhand with the approval of the Governor, hereby amends Rule 33 of “The Uttarakhand Criminal Courts Procedure and Practice Rules, 2021” as under:

<b>Existing Rule</b>	<b>Amended Rule</b>
<p><b>33.</b> The application for bail in non-bailable cases must ordinarily be disposed of within a period of 3 to 7 days from the date of first hearing. If the application is not disposed of within such period, the Presiding Officer shall furnish reasons thereof in the order itself. Copy of the order and the reply to the bail application or status report (by the police or prosecution) if any, shall be furnished to the accused and to the accused on the date of pronouncement of the order itself.</p>	<p><b>33.</b> The application for bail in non-bailable cases must ordinarily be disposed of within a period of 3 to 7 days from the date of first hearing. If the application is not disposed of within such period, the Presiding Officer shall furnish reasons thereof in the order itself. Copy of the order and the reply to the bail application or status report (by the police or prosecution) if any, shall be furnished to the accused on the date of pronouncement of the order itself and to prison concerned. The bail order should be furnished by the prison authorities to the accused.</p>

These amendments shall come into force with immediate effect.

**By Order of the Court,**

**No. 200 /UHC/Stationery/2022****Dated: 27.07.2022.**

High Court of Uttarakhand has been pleased to declare 08.08.2022 (Monday) as holiday for the high Court of Uttarakhand. In lieu thereof, 24.09.2022 (Saturday) shall be the Court Working day for the High Court.

**By Order of the Court,****No. 201/UHC/Admin.A/2022****Dated: July 28, 2022.**

In exercise of the powers conferred by Article 225 of the Constitution of India and all the other powers enabling in that behalf, the Hon'ble Court is pleased to add the following paragraph in Chapter XLI, Rule 4, sub-rule (iii) of "The Allahabad High Court Rules, 1952" as applicable to the High Court of Uttarakhand, Nainital under Uttar Pradesh Reorganization Act, 2000:

*"Provided that in case, notice is unserved and returned to the Registry, the envelope and the notice shall be kept on record, but, the copy of the petition, appeal, etc. shall be returned to the parties concerned so that in case of reissuance of the notice, the same may be enclosed alongwith the fresh notice."*

This amendment shall come into force with immediate effect.

**By Order of the Court**



**No. 213/UHC/Admin.A/2022****Dated: Aug.03, 2022**

Shri Ashok Kumar, Joint Secretary (Law)-cum-Joint L.R., Government of Uttarakhand, Dehradun is attached with office of the District & Sessions Judge, Pithoragarh, with immediate effect.

However, he will not hand over the charge of the office of Joint Secretary (Law)-cum-Joint L.R., Government of Uttarakhand, Dehradun, till further orders.

**Note: Shri Ashok Kumar shall not be entitled for Transfer Travelling Allowance for this attachment.**

**By Order of the Court,****No. 242/UHC/Admin.A/2022****Dated: Aug. 23, 2022.**

Shri Anoop Singh, Civil Judge (Jr. Div.), Dehradun, who has now been promoted to the Civil Judge (Sr. Div.) Cadre vide this Court's notification No. 231/UHC/Admi.A/2022 dated 22<sup>nd</sup> August 2022, is transferred and posted as Secretary, High Court Legal Services Committee Nainital with immediate effect.

**By Order of the Court,****CORRIGENDUM / NOTIFICATION****No.264/UHC/Admin.A/2022****Dated: Aug.26, 2022.**

In 4<sup>th</sup> line of the earlier issued notification No. 256/UHC/Admin.A/2022 dated Aug. 26, 2022 of this Court, the word "**5<sup>th</sup> Additional Chief Judicial Magistrate, in the vacant Court**" be read as "**1<sup>st</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar, vice Ms.Nazish Kaleem**".

Further, in 5<sup>th</sup> & 6<sup>th</sup> line of the abovementioned notification, the word “**5<sup>th</sup> Additional Chief Judicial Magistrate, Dehradun**” be read as “**1<sup>st</sup> Additional Civil Judge (Sr. Div.), Rudrapur, District Udham Singh Nagar**”.

Rest part of the said notification shall remain intact.

**By Order of the Court,**

**No.269/UHC/Admin.A/2022**

**Dated: Aug.29, 2022**

The attachment of Shri Ashok Kumar, Joint Secretary (Law)-cum-Joint L.R., Government of Uttarakhand, Dehradun, with office of the District & Sessions Judge Pithoragarh, ordered vide notification No. 213/UHC/Admin.A/2022 dated August 03, 2022, is hereby withdrawn with immediate effect and he is directed to report his duties as Joint Secretary (Law)-cum-Joint L.R., Government of Uttarakhand, Dehradun.

**By Order of the Court**

## **CORRIGENDUM**

**Subject:-Guidelines For Recording Of Evidence Of Vulnerable Witnesses in Criminal Cases.**

Reference is invited to Notification No.63/UHC/Admin.B/2022 dated 10.03.2022 of this Hon’ble Court on the subject noted above.

In sub-Rule (3) of Rule 30 of the Guidelines issued *vide* aforesaid Notification, the words “*in terms of (a)*” be read as “*in terms of (1)*”.

**Sd/-**

**(Vivek Bharti Sharma)**

**Registrar General**

**No.315/UHC/Admin.A/2022****Dated: Sept.26, 2022**

Earlier issued notification No.296/UHC/Admin.A/2022 dated 23.09.2022 of this Hon'ble Court, regarding transfer of Shri Laval Kumar Verma, Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar and his posting as Civil Judge (Jr. Div.), Karnprayag, District Chamoli, ***is hereby withdrawn*** with immediate effect.

**By Order of the Court,****CORRIGENDUM / NOTIFICATION****No.318/UHC/Admin.A/2022****Dated: Sept.26, 2022**

In 2<sup>nd</sup> and 3<sup>rd</sup> line of earlier issued notification No. 309/UHC/Admin.A/2022 dated Sept. 23,2022 of this Court, the word "***as Judicial Magistrate-II, Rudrapur, District Udham Singh Nagar, vice Shri Laval Kumar Verma***" be read as "***3<sup>rd</sup> Additional Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, vice Shri Kartikeya Joshi***".

Rest part of the said notification shall remain intact.

**By Order of the Court,**

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**CIRCULATION OF JUDGEMENT OF HON'BLE SUPREME COURT  
OF INDIA TO ALL HIGH COURTS AND TRIAL COURTS OF INDIA**

1. Vide letter dated 17.08.2022, Assistant Registrar, Hon'ble Supreme Court of India requested to all the High Courts of India to circulate the **Judgment dated 05.08.2022** to all the Trial Courts about the direction passed by Hon'ble Supreme Court in (a) **Criminal Appeal No. 1184 of 2022, "XYZ vs. State of Madhya Pradesh and others"**. *(Click to Open)*

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## **RECENT JUDGMENTS OF THE HON'BLE COURTS**

**(01.07.2022 TO 30.09.2022)**

### **Division Bench Judgments**

1. *In CRLA No. 19 of 2014, Sunil Patwal vs. State of Uttarakhand along with connected cases.* ([Click to Open](#))
2. *In CRLA No. 60 of 2013, Kurban vs. State of Uttarakhand and another along with connected cases.* ([Click to Open](#))
3. *In GA No. 9 of 2013, State of Uttarakhand vs. Sanjay Shah and another along with connected cases.* ([Click to Open](#))
4. *In CRJA No. 27 of 2015, Suraj Pal vs. State of Uttarakhand.* ([Click to Open](#))

### **Single Bench Judgments**

1. *In A.O. No. 225 of 2021, Maj. (Retd.) Nidhi Singh vs. Mr. Animesh Singh and others.* ([Click to Open](#))
2. *In WPCRL No. 1157 of 2022, Satvindra Singh alias Sonu vs. State of Uttarakhand and others.* ([Click to Open](#))

3. *In WPMS No. 964 of 2020, Patanjali Ayurved Ltd. vs. Commissioner of Central Excise & Service Tax and another.* ([Click to Open](#))
4. *In A.O. No. 82 of 2021, Raja Bhatt and others vs. Smt. Sheela Devi and others.*  
([Click to Open](#))
5. *In WPMS No. 1111 of 2022, Ravindra Brahamchari vs. Sachcha Vedic Sansthan (Sachcha Dham) along with connected cases.* ([Click to Open](#))
6. *In WPMS No. 3396 of 2019, State of Uttarakhand and others vs. Uttarakhand Minority Commission Dehradun and others.* ([Click to Open](#))
7. *In WPMS No. 3397 of 2016, Gulshan Pahwa and others vs. Dargah Peer Barihanath Ji Shrawannath Nagar, Haridwar and another.* ([Click to Open](#))
8. *In WPSS No. 481 of 2022, Shailesh Kumar Joshi and another vs. Uttarakhand Public Services Commission and another.* ([Click to Open](#))
9. *In WPSS No. 1284 of 2021, Sandeep Mamgain vs. Uttarakhand Services Selection Commission and others.* ([Click to Open](#))
10. *In A.O. No. 43 of 2015, The New India Assurance Company Limited vs. Sri Mahesh Kanyal and others along with connected cases.* ([Click to Open](#))
11. *In C-482 No. 272 of 2018, Subhan Ali vs. State of Uttarakhand and others.* ([Click to Open](#))
12. *In C-482 No. 1587 of 2022, Ram Ratan Singh Bisht vs. State of Uttarakhand*



*and another.* ([Click to Open](#))

**13. In Civil Revision No. 52 of 2022, Arun Vijay Sati vs. Dinesh Chandra Thapliyal**

*and others.* ([Click to Open](#))

**14. In Civil Revision No. 101 of 2020, V.B. Autosales (P) Ltd. vs. Hamendra Kumar**

*Agarwal and others.* ([Click to Open](#))

**15. In C-482 No. 1621 of 2022, Rishiraj Chautala and others vs. State of**

*Uttarakhand and others.* ([Click to Open](#))

**16. In Civil Revision No. 110 of 2017, Narendra Kumar Aggarwal vs. Devki**

*Nandan Sarraff and others.* ([Click to Open](#))

**17. In SA No. 76 of 2022, Ghanshyam Singh and others vs. Narendra Singh.** ([Click to](#)

[Open](#))

**18. In ABA No. 129 of 2022, Tarun Sah vs. State of Uttarakhand and another.** ([Click](#)

[to Open](#))

**19. In C-482 No. 530 of 2020, Karthik Jayashankar and another vs. State of**

*Uttarakhand and another.* ([Click to Open](#))

**20. In CRLR No. 292 of 2022, Jitendra Pal Singh vs. State of Uttarakhand and**

*another.* ([Click to Open](#))

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